

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2044

ANSWERED ON:23.07.2014

KVIC

De(Nag) Dr. (Smt.) Ratna;Dubey Shri Nishikant

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

(a) whether the Government has taken any initiatives to generate employment opportunities especially for Scheduled Castes/Scheduled Tribes through the activities of the Khadi and Village Industries Commission (KVIC);

(b) if so, the details thereof and the steps taken by the Government in this regard;

(c) whether KVIC has set any targets under Prime Ministers Employment Generation Programme (PMEGP); and

(d) if so, the details thereof for the 11th and 12th Five Year Plan periods and achievements made during the 11th Plan period, State-wise?

**Answer**

MINISTER FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA)

(a)&(b): Government in the Ministry of Micro, Small and Medium Enterprises (MSME) has been implementing a credit-linked subsidy programme named Prime Minister's Employment Generation Programme (PMEGP) from 2008-09 for generating self-employment in the non-farm sector through Banks, with Khadi and Village Industries Commission (KVIC) as nodal agency at the national level. Under PMEGP, Scheduled Castes/Scheduled Tribes beneficiaries are provided margin money subsidy under special category at a higher rate of 35 per cent in rural areas and 25 per cent in urban areas in comparison to 25 per cent and 15 per cent respectively for general category beneficiaries.

(c): Yes, Madam.

(d): State-wise release of margin money subsidy is treated as target, and the margin money subsidy utilized is taken as the achievements. The total target set under PMEGP for the 11th and 12th Five Year Plan periods is given below:

Plan	Number of projects	Margin Money subsidy	Employment
	(Rs. in crore)	(lakh persons)	
11th Plan	225161	2935.70	22.49
12th Plan	339130	7800.00	27.12

State-wise margin money subsidy disbursed under PMEGP during the 11th Plan period and to Scheduled Castes/Scheduled Tribes beneficiaries are given at Annex.